

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH
COURT-VI

Item No. 109
IB-758/ND/2021

IN THE MATTER OF:

M/s. Shambhu Agencies Pvt. Ltd. and Ors.

...PETITIONER

Vs.

M/s. World Connect Impex Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IBC, 2016

Order delivered on 06.02.2024
(Hearing through VC & Physical Mode)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor :

For the Resolution Professional

:Adv. Vipul Jai in IA/496/2023. Mr.
Kanhaiya Lal Chowdhury Adv.

For the Respondent/Corporate Debtor :

ORDER

IA/496/2024

Heard the Ld. Counsels for the Applicant. Issue notice to the Respondents. Applicants to take steps to serve the Respondents by all modes and file proof of service and affidavit of service within one week. Respondents are directed to file a reply affidavit within two weeks. List the matter for arguments on **05.03.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)